

1	2	3
	4. Tamil Nadu	474
	5. Lakshadweep	01
	6. Pondicherry	09
East	1. Arunachal Pradesh	02
	2. Assam	26
	3. Bihar	45
	4. Manipur	06
	5. Meghalaya	07
	6. Mizoram	01
	7. Nagaland	03
	8. Orissa	71
	9. Sikkim	01
	10. Tripura	03
	11. West Bengal	59
	12. Andaman & Nicobar	01
West	1. Goa	17
	2. Gujarat	175
	3. Madhya Pradesh	92
	4. Maharashtra	310
	5. Dadra & Nagar Haveli	01
	6. Daman & Diu	02
	Grand Total:	3083

Rajasthan's Claim for Share in Surplus Water

1348. SHRI PARAS RAM MEGHWAL : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Rajasthan has been claiming its share in surplus water of Ganga which could be diverted to the arid areas of Rajasthan;

(b) whether in the official level meeting held on December 23, 1993, it had emerged that there was need for organising a technical meeting of officers at the level of Chairman, Central Water Commission to evolve agreement in limits/parameters for study of possibilities to divert flood water of Ganga to Rajasthan, within three months;

(c) whether the said study has been completed;

(d) if so, whether the same has been circulated to the basin states; and

(e) if not, the time by which the said study would be available for consideration of the Ganga Flood Control Board?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) Yes Sir. Rajasthan has been asking for diversion of 1133 Cubic Metres per Second (Cumec) of flood waters ex-Hardwar and 566 cumec of flood water ex-Bijnore from Ganga for use in the arid areas of

that State.

(b) In the official level meeting held on 23rd December, 1992 it emerged that there was need for organising a technical meeting of officers at Chairman, CWC level within three months to evolve agreement on limits/parameters for study of possibilities to divert flood water of Ganga to Rajasthan.

(c) No, Sir. The said review study could not be completed by Central Water Commission (CWC) since Govt. of Uttar Pradesh did not supply the requisite data to CWC.

(d) Does not arise.

(e) CWC has been persuing the matter with Govt. of Uttar Pradesh for expediting supply of the requisite data. The study by CWC will be taken up as soon as comprehensive data from Govt. of Uttar Pradesh becomes available and thereafter submitted to Ganga Flood Control Board.

[Translation]

Loading and Unloading of Goods from Vessels

1349. SHRI SURENDRA YADAV:
SHRI NAWAL KISHORE RAI :

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether more time and labour is involved in the loading and unloading of the goods from the vessels at Indian ports, as compared to other ports of the world;

(b) if so, the facts in this regard;

(c) whether any assessment regarding average time and labour used in the loading and unloading of the goods from the vessels at each port of the country, has been made;

(d) whether the Government have taken steps to improve the situation; and

(e) if so, the details thereof, and the time and labour likely to be saved thereby?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) and (b) It is very difficult to make a comparison of time and labour involved for loading and unloading of cargo in Indian and foreign ports in view of a number of factors which vary from port to port, such as the scale of facilities, vessel sizes, availability of other infrastructure, etc. However, there is scope for improvement in cargo handling productivity in Indian ports as compared to advanced foreign ports.

(c) Performance of ports is assessed in terms of specific port performance indicators like pre-berthing detention, turn round time and ship berth day output.

(d) Yes, Sir.

(e) An outlay of around Rs. 10,650 crores has been proposed in the 9th Five Year Plan for the replacement of old and obsolete assets, modernisation and additions. The port sector has been opened up for private sector participation to bring in the required financial and managerial resources. Special Voluntary Retirement Scheme has been introduced from 1991, which has brought about reduction in employee strength. The Wage settlement of 1994 between the port management and the labour federations provides for a productivity increase of 7% per annum with all the above measures. The productivity of cargo handling and unloading operations is expected to improve although it is difficult to quantify such improvement.

[English]

Upgradation of Minor Ports into Major Ports

1350. DR. KRUPASINDHU BHOL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to upgrade some intermediate and minor ports in the country into major ports during the Ninth Plan period;

(b) if so, the details thereof;

(c) whether there is a need to develop shipping in the country in order to promote international trade; and

(d) if so, the steps taken by the Government in that direction?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) No, Sir.

(b) Does not arise.

(c) and (d) Yes, Sir. The Government have taken various measures to develop the Indian Shipping Industry in order to promote international trade. Some of the salient features of these are as under:-

Automatic approval is now given for:

(i) Acquisition of all categories of ships except crude tankers and offshore supply vessels by private shipowning companies.

(ii) Acquisition of ships from an Indian Shipyard.

(iii) Acquisition of replacement tonnage.

(iv) Foreign investment upto 51% for mechanised sailing vessels upto 10,000 Deed Weight Tonne.

K.V. at Jehanabad and Muzzafarnagar

1351. SHRI RAMASHRAY PRASAD SINGH:
SHRI SOHAN BEER:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to open a Kendriya Vidyalaya at Jehanabad in Bihar and in Muzzafarnagar of Uttar Pradesh;

(b) if so, the details thereof;

(c) whether the Government have taken any action in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) Proposals for opening of Kendriya Vidyalayas including those at Jehanabad and Muzzafarnagar, during 1997-98, are under consideration of the Kendriya Vidyalaya Sangathan.

[Translation]

Misutilisation of Funds

1352. DR. BALIRAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the facilities/money provided by the Government for Anganwadi and literacy programmes in the country, particularly in Uttar Pradesh are being misused;

(b) whether the funds are being misused openly, particularly in the districts of Purvanchal; and

(c) if so, the steps being taken by the Government to prevent the misuse of Government funds?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) to (c) The projects are implemented by the State Governments and they are responsible to take action and report about any misuse that comes to their notice.